

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 205 OF 2012**

**Dated : 9<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pawan Upadhyay,  
Mr. Jayesh Gaurav

Counsel for the Respondent(s): -

**ORDER**

Post the matter for further hearing on **13.08.2013**. In the meantime, it is open to the learned counsel for the Appellant to file the translated copies of the relevant documents.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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